

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 2ND DAY OF NOVEMBER 2001

Original Application No.1241 of 1994

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.C.S.CHADHA, MEMBER(A)

Bajrang Bali, son of Shri Baleshwar  
Prasad, R/o T.L./67, Balia Railway  
Colony, Gorakhpur.

... Applicant

(By Adv:Shri M.K.Upadhyा)

Versus

1. Union of India, through Secretary  
Ministry of Railway, New Delhi.
2. Chief Workshop Manager/S.W.S, Gorakhpur  
Cantt.
3. Assistant Signal Tele-communication  
Engineer,(S.W.S.O), Gorakhpur  
Cantt.
4. Assistant Production Engineer(S.W.S)  
Gorakhpur Cantt.

... Respondents

(By Adv: Shri Lalji sinha)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

By this OA applicant has prayed for a direction to the respondents to pay arrears of salary during the period, the order of termination ~~was~~ remained in effect. The order of termination dated 7.7.1994 was cancelled by the respondents themselves. Shri Amit Sthalekar has placed before us a copy of the order dated 26.3.98 which contains a direction to pay the arrears of salary to the applicant from the date of 7.7.94 to 22.6.95 when the applicant was reinstated. In the circumstances, complete relief has been given to the applicant and nothing is left to be decided in this OA.

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The OA is accordingly dismissed as infructuous.

No order as to costs.

*C.S.Chadha*

(C.S.CHADHA)  
MEMBER(A)

*R.R.K.Trivedi*

( R.R.K.TRIVEDI )  
VICE CHAIRMAN

Dated: 02.11.2001

Uv/